

42. Sandip Sharma
43. S. Naiyer Abbas
44. Rabi Azad
45. Fayaz A. Beigh
46. Akash Ahuja
47. Kirti Agarwal
48. Indranil Banerjee
49. Ravi Tickoo
50. Surinder Singh
51. Ms. Poorvi Babbar
52. Ms. Meenakshi Bharthwal
53. Ms. Laxmana Dalmia
54. Izhar Ahmed
55. Ms. Aarti Dewan
56. G.R. Khan
57. Ms. Tabbasum Koyser
58. Hilal Khan
59. Syed Sharaf
60. Irshad Ahmed
61. Ms. Tahira Bawan
62. Khurshid Alam
63. Bilqees Ishaq
64. Sahyasaachi Jain
65. Rashid Firdousi
66. Bihari Kak

#### फिल्मों को उद्योग का दर्जा

2110. श्री चीमनभाई हरीभाई शुक्ला: क्या सूचना और प्रसारण मंत्री यह बताने के कृपा करेंगे कि:

(क) क्या सरकार ने भारतीय फिल्मों को पूर्ण उद्योग का दर्जा प्रदान किया है;

(ख) यदि हाँ, तो क्या सरकार ने भारतीय फिल्मों के कार्य को आद्योगिक उत्पादन के बराबर माना है;

(ग) देश में फिल्मों के निर्माण के लिए उपलब्ध कराई गई सुविधाओं का ब्यौरा क्या है; और

(घ) क्या इस उद्योग से जुड़े सभी कार्मिकों के हितों की रक्षा और भविष्य के लिए कोई योजना बनाई गई है?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री मुख्तार नाकवी): (क) से (घ) सरकार ने फिल्म क्षेत्र को 'उद्योग' का दर्जा प्रदान कर दिया है। इस निर्णय के परिणामस्वरूप भारतीय औद्योगिक विकास बैंक अधिनियम, 1964 के अन्तर्गत संस्थागत वित्त के लिए उपयुक्त कार्य-कलापों की सूची में फिल्म निर्माण तथा अनुषंगी कार्यों को शामिल करने के लिए वित्त मंत्रालय से अनुरोध किया गया है।

सरकार ने फिल्म उद्योग विकास परिषद का भी गठन किया है जो अन्य बातों के साथ-साथ उद्योग के कार्यालय की कार्य शक्तों में सुधार लाने के उपायों को अपनाने की सिफारिश करेगा।

इस मंत्रालय को एवं फिल्म तथा श्रव्य-दृश्य निर्माण संबंधी निर्यात संवर्धन मंच और फिल्म उद्योग के विस्तार एवं विकास से संबंधी विभिन्न विषयों पर सलाह देने के लिए एक सलाहकार दल का भी गठन किया गया है।

#### Loss of Precious Film Footage

2111. SHRI K. R. MALKANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some precious Gandhi film footage has been lost as a result of careless handling (vide the Sunday Observer, 16-22, Nov., 1997)

(b) Whether Government have fixed responsibility for this historical loss; and

(c) what steps have been taken for safe storage of valuable film footage?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) The film on Gandhiji under the title "Mahatma" belongs to Gandhi Smarak Nidhi, Manibhavan, Mumbai. The archival negative of the film is preserved with them. Films Division was supplied with only one copy of the print by the Gandhi Smarak Nidhi 24 years back which started decomposing with the passage of time.

(c) It is proposed to construct archival facilities of international standards within the existing complex of Films Division at Mumbai for storage of archival material.

#### **Programmes Based on Different Religions**

2112. SHRI K. RAHMAN KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Prasar Bharati is telecasting programmes based on different religions of the country;

(b) if so, the programmes telecast during the last one year, religion-wise; and

(c) whether justice has been done to all religions, if so, the time allocated for such programmes, religion-wise on the national network during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) No, Sir. Prasar Bharati have informed that no programme is telecast making religion as a base. Only functions of various religions are covered and telecast.

(b) Does not arise.

(c) It has been intimated by Prasar Bharati that no fixed time slots are allotted for coverage of religious functions/events. However, justice is done to all religions to the extent possible, by providing appropriate coverage to their important functions.

#### **Educational Channel on Doordarshan**

2113. SHRI GOVINDRAO ADIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have set up a working Group in Education Department under HRD Ministry and a Sub-Committee under Prasar Bharati to formulate policy guidelines and other related matters to launch a separate educational channel on Doordarshan;

(b) if so, the details of the proposal and present status of the report of the working Group/Sub-Committee.

(c) details of decision taken in this regard; and

(d) whether Government are considering launching a separate entertainment - cum - educational channel for children on priority basis and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) to (c) The matter relating to setting up a separate Educational Channel was earlier being examined by the Ministry of Information and Broadcasting and Doordarshan in consultation with the Department of Education, Ministry of Human Resource Development. However, Prasar Bharati are examining the matter afresh. They have set up a Sub-Committee under the Chairmanship of Prof. Romila Thaper to formulate policy guidelines and other related matters to launch a separate Educational Channel. Two meetings of the Sub-Committee have been held on 12-13 February 1998 (1st meeting) and 24th March, 1998 (2nd meeting). Prasar Bharati have intimated that a decision with regard to the likely date of starting the Educational Channel can be taken only after the preliminary work on the recommendations contained in the minutes of the two meetings of the Sub-Committee is completed. It has further been intimated by Prasar Bharati that tentatively they are working on start of the Educational Channel by 2002.

(d) No, Sir.

#### **Regional News Bulletin in Assamese/ Mising Language**

2114. DR. ARUN KUMAR SARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of plans for starting regional news bulletin in Assamese and Mising language from AIR and Doordarshan Kendra, Dibrugarh in Assam;

(b) the time by which these are likely to be commissioned;

(c) the reasons for very poor quality coverage by Dibrugarh in Lakhimpur, Dhemaji, Sonitpur, Jorhat, Sibsagar and Goalaghat districts and steps taken to improve by means other than LPTs;